

Providing STD Connections

795. SHRI KAPIL VERMA; Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether Government propose to take any steps to remove difficulties faced by the people of Jaunpur town in U.P. because of unsatisfactory functioning of telephone system, particularly with regard to its links with important towns like Varanasi, Allahabad and Lucknow;

(b) if so, whether Government propose to provide STD links between Jaunpur on the one hand and towns like Varanasi, Allahabad and Lucknow on the other; and

(c) by when this is proposed to be done?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Although functioning of telephone system of Jaunpur Town is not unsatisfactory, Government proposes to take further steps to remove difficulties faced by the people of Jaunpur Town.

(b) Jaunpur Town is planned to be linked with Trunk Automatic Exchange Network for providing Subscriber Trunk Dialling facility to Varanasi, Allahabad and Lucknow.

(c) The facility mentioned at (b) above, will be provided during the 7th Plan period.

Industry in every district

796. SHRI SURAJ PRASAD;
SHRI INDRADEEP SINHA;

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Minister has assured an industry in every district;

(b) whether the Seventh Five Year plan is going to have such a proposal;

(c) whether it is a fact that Sixth Five Year Plan also had such a proposal; and

(d) if so, how far the proposal has been implemented so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) to (d) Ninety districts having no large or medium scale industries have been identified with a view to make concentrated efforts for their rapid industrial development. The entrepreneurs setting up industries in these districts are given over-riding priority in grant of Industrial Licences, highest rate of Central Investment Subsidy *i.e.*, @ 25 per cent subject to the maximum of Rs. 25 lakhs. Concessional Finance facilities from All India Term Lending Institutions, permission to MRTPIFERA Companies to set up Non-Appendix-I industries not reserved for Small Scale Sector with an export obligation of 30 per cent only etc.